

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 154 OF 2016 & IA NOS. 330 & 331 OF 2016**

**AND**

**APPEAL NO. 155 OF 2016 & IA NOS. 333, 334 OF 2016 & 293, 294 OF 2017**

**AND**

**APPEAL NO. 293 OF 2016 & IA NO. 599 OF 2016**

**Dated: 12<sup>th</sup> October, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**APPEAL NO. 154 OF 2016 & IA NOS. 330 & 331 OF 2016**

**In the matter of :**

**Birla Textile Mills & Ors.**

**... Appellant(s)**

**Vs.**

**Himachal Pradesh Electricity Regulatory Commission & Ors.... Respondent(s)**

Counsel for the Appellant(s)

:

Ms. Mandakini Ghosh  
Mr. Saransh Shaw

Counsel for the Respondent(s)

:

Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma a/w  
Mr. Satish Arya (Rep.), Law Officer for R.1

Mr. Anand K.Ganesan  
Ms. Rhea Luthra R.2

**APPEAL NO. 155 OF 2016 & IA NOS. 333, 334 OF 2016 & 293, 294 OF 2017**

**Ambuja Cement Ltd.**

**... Appellant(s)**

**Vs.**

**Himachal Pradesh State Electricity Board & Anr.**

**... Respondent(s)**

Counsel for the Appellant(s)

:

Mr. Saurabh Jain

Counsel for the Respondent(s)

:

Mr. Anand K.Ganesan  
Ms. Neha Garg for R-1

Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma a/w  
Mr. Satish Arya (Rep.), Law Officer for R.2

**APPEAL NO. 293 OF 2016 & IA NO. 599 OF 2016**

**M/s J.B. Rolling Mills Ltd. & Anr.** ... **Appellant(s)**  
**Vs.**  
**Himachal Pradesh Electricity Regulatory Commission & Anr.** ... **Respondent(s)**

Counsel for the Appellant(s) : -  
 Counsel for the Respondent(s) : Mr. Pradeep Misra  
 Mr. Manoj Kr. Sharma a/w  
 Mr. Satish Arya (Rep.), Law Officer for R.1  
 Mr. Anand K.Ganesan  
 Ms. Neha Garg  
 Ms. Rhea Luthra  
 Mr. Ashwin Ramanathan for R-2

**ORDER**

I.A. Nos.331 & 334 of 2016 (Applns. for exemption from filing certified copy of impugned order) are allowed.

**IA NOs. 293 & 294 OF 2017 in**  
**Appeal No. 155 of 2016**

*(Appls. for condonation of delay in filing rejoinder)*

Delay in filing rejoinder is condoned and reply is taken on record.  
 Applications are disposed of.

**APPEAL Nos. 154 155 & 293 of 2016**

As agreed by learned counsel for the parties, list these matters for hearing on **19.12.2017.**

**(I. J. Kapoor)**  
**Technical Member**

**(Justice Ranjana P. Desai)**  
**Chairperson**